

To,

The Registrar
National Green Tribunal
New Delhi

Sub. O.A. no. 177/2022 Abhisit Kusum Gupta versus State of Uttar Pradesh

1. That the Petitioner filed the above-mentioned Original Application by which he has raised the complaint about the destruction and damaged of wetland/water bodies in District Gauttam Budh Nagar and made a prayer that the authorities concerned be directed to take steps for rejuvenation, restoration and improvement of the existing water bodies in the district and take further steps to remove encroachment on the water bodies.
2. That in the consonance of letter no. 3143/14.04.2017- Writ (6)/2017 dated 11.01.2018 issued by Chief Secretary, State of U.P., the State Wetland Authority was constituted. Which comprises 16 members and Minister for Forest and Wildlife U.P. has been made Chairman and Principle Chief Conservator Forest and Wildlife has been made Member Secretary of the Wetland Authority.
3. That in pursuance of the letter dated 5 March 2018 issued by Principle Chief Conservator Forest and Wildlife U.P. to all the District Magistrate, District Wetland Authority was constituted and District Magistrate has been made Chairman and Divisional Forest Officer has been made Member Secretary of the Committee. It is submitted that the committee has been constituted for the suggestion to the concerned authorities for identification, sustainable development and preparation of the data, verification of Wetland. It is pertinent to mention here District Wetland Committee is obligated to prepare the brief documents after the verification of Wetland which area is more than 2.25 hectare on priority bases.
4. That after the formation of District Wetland Committee, several meetings were conducted under the chairmanship of District Magistrate Gauttam Budh Nagar and direction were issued for the identification of the Wetland which are more than 2.5 Hectare. It is german to mention here in District Gauttam Budh Nagar 16 Wetlands have been identified which are more than 2.5-hectare **Annexure R1**. It is submitted that Brief document of Dhanori which is 25 hectares has been sent to the Member Secretary, State Wetland Authority for the notification. It is submitted that the proposal is under consideration since some objection has been



raised by the State Wetland Authority therefore at District level again all the document formalities are yet to be done. **Annexure R2.** It is pertinent to mention here that the proposal for Notification/Declaration as RAMSAR SITE is also sent by the Divisional Forest Officer to the Conservator Forest, Meerut.

ANNEXURE R-3

5. That in the direction of Original Application 325/2015 Lt. Sarvdaman singh Oberoi Vs. Union of India, the Principal Secretary, Ministry of Environment, Forest and Climate change has written a letter to the Principle Chief Conservator and Wildlife to give information with regard the proposed action plan for restoration of polluted water bodies (lakes and Ponds) in a prescribed format. It is germane to mention here that the information in the prescribed format of 306 water bodies/lakes / Wetland has been prepared in the prescribed format and the information with regard the other water bodies/lakes / Wetland under preparation.

ANNEXURE R-4

6. It is submitted that the District Wetland Committee has been performing its duty with utmost sincerity and taking necessary steps for the protection, conservation of the water bodies/Wetland.

It is therefore requested to you kindly place the present information along with the Annexures before the Hon'ble Tribunal for the adjudication of the Original Application.

PLACE: **NOIDA**
DATE: **11.10.2022**



Pramod Kumar

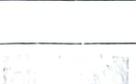
Divisional Forest Officer/ Member Secretary
District Gauttam Budh Nagar

दिनांक 11-06-2019 को जिलाधिकारी, गौतमबुद्धनगर की अध्यक्षता में कलेक्ट्रेट सभागार में आयोजित जिला वेटलैण्ड समिति की बैठक का कार्यवृत्त।

दिनांक 11-06-2019 को जिलाधिकारी गौतमबुद्धनगर के निर्देश पर जनपद गौतमबुद्धनगर के अन्तर्गत स्थित 2.25 हेक्टेयर एवं उससे अधिक क्षेत्रफल के वेटलैण्डो चिन्हित कर अधिसूचित करने हेतु मुख्य विकास अधिकारी, गौतमबुद्धनगर की अध्यक्षता में कलेक्ट्रेट सभागार में जिलास्तरीय वेटलैण्ड समिति की बैठक आहुत की गयी थी। बैठक में उपस्थित अधिकारियों की सूची संलग्न है।

बैठक में प्रभागीय वनाधिकारी/सदस्य सचिव जिला वेटलैण्ड समिति द्वारा अवगत कराया गया कि पर्यावरण वन एवं जल वायु परिवर्तन की अधिसूचना संख्या 1203/दिनांक 26-09-2017 द्वारा Wetland(conservation and Management) Rules 2017 जारी किया गया है, जिसके क्रम में उत्तर प्रदेश राज्य आर्द्रभूमि प्राधिकरण भी गठित किया गया है। मा0 उच्चतम न्यायालय द्वारा रिट पिटीशन संख्या 230/2001(एम0के0 बालकृष्णन व अन्य बनाम भारत सरकार) में पारित आदेश दिनांक 08-02-2017 के क्रम में सदस्य सचिव उ0प्र0 राज्य आर्द्रभूमि प्राधिकरण लखनऊ द्वारा जनपद के ऐसे समस्त वेटलैण्ड जिनका क्षेत्रफल 2.25 हेक्टेयर या उससे अधिक हो को तत्काल चिन्हित कर उनका Brief Document बनाकर प्राधिकरण को अधिसूचित करने हेतु प्रेषित किया जाना है। इस संबंध में प्रभागीय वनाधिकारी/सदस्य सचिव द्वारा जनपद गौतमबुद्धनगर 2.25 हेक्टेयर एवं उससे अधिक 69 वेटलैण्ड की सूची बैठक में उपलब्ध करायी गयी जिसमें प्रथम चरण में निम्न 16 वेटलैण्डो को अधिसूचित करने हेतु चिन्हित किया गया। इस संबंध में यदि किसी सदस्य को कोई आपत्ति हो तो कृपया तीन दिन के अन्दर इस कार्यालय को अवगत कराने का कष्ट करें।

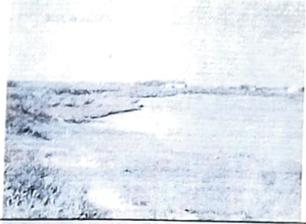
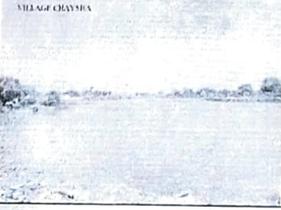
जेवर विकासखण्ड

क्र० सं०	वेटलैण्ड का नाम	गूगल अर्थ के अनुसार	रिमोट सेन्सिंग 2015 की रिपोर्ट के अनुसार।	मौके की वर्तमान स्थिति	पानी भरी भूमि	फोटोग्राफ	कब्जा
1	भीकनपुर	4.85 हे०	14.70 हे०	2.0 हे०	1.0 हे		शेष में खेती हो रही है
2	दस्तमपुर	2.31 हे०	15.92 हे०	2.0 हे०	1.0 हे०		शेष में खेती हो रही है
3	दयानतपुर-4	3.88 हे०	38.12 हे०	2.0 हे०	पानी नहीं है		शेष में खेती हो रही है
4	करोलीवांगर-3	4.1 हे०	5.87 हे०	3.0 हे०	1.0 हे०		आंशिक भूमि पर खेती
5	नीमका शाहजहाँपुर	4.60 हे०	23.34 हे०	-	3.0 हे०		एक तरफ आबाद व दूसरी तरफ खेती हो रही है

दनकौर विकासखण्ड

क्र० सं०	वेटलैण्ड का नाम	गूगल अर्थ के अनुसार	रिमोट सेन्सिंग 2015 की रिपोर्ट के अनुसार।	मौके की वर्तमान स्थिति	पानी भरी भूमि	फोटोग्राफ	कब्जा
1	भट्टा-2	2.20 हे०	8.44 हे०	2.00 हे०	1.0 हे०		शेष भूमि पर कब्जा है
2	भट्टा-3	2.1 हे०	12.84 हे०	1.0 हे०	1.0 हे०		—
3	धनौरी-1	31.0 हे०	76.66 हे०	31.0 हे०	31.0 हे०		पूर्व में ब्रीफ डाक्यूमेन्ट बनाकर उत्तर प्रदेश राज्य आर्द्रभूमि प्राधिकरण लखनऊ को भेजा गया है।
4	धनौरी-2	2.17 हे०	24.55 हे०	2.17 हे०	2.17 हे०		
5	मुतैना	3.41 हे०	8.64 हे०	3.41 हे०	3.41 हे०		—
6	बैलाना-2	2.00 हे०	16.54 हे०	3.79 हे०	3.79 हे०		—

दादरी विकासखण्ड

क्र० सं०	वेटलैण्ड का नाम	गूगल अर्थ के अनुसार	रिमोट सेन्सिंग 2015 की रिपोर्ट के अनुसार।	खाली भूमि	मौके की वर्तमान स्थिति	फोटोग्राफ	अभ्युक्ति
1	बील अकबरपुर	42.7 हे०	54.99 हे०	खेती/पटाव	8.0 हे०		उपयुक्त है
2	छायसा	3.53 हे०	4.52 हे०	आबादी/खेती	4.97 हे०		उपयुक्त है
3	मायचा	3.91 हे०	5.6 हे०	आबादी/खेती	3.0 हे०		उपयुक्त है

बिसरख विकासखण्ड

क्र० सं०	वेटलैण्ड का नाम	गूगल अर्थ के अनुसार	रिमोट सेन्सिंग 2015 की रिपोर्ट के अनुसार।	खाली भूमि	मौके की वर्तमान स्थिति	फोटोग्राफ	अभ्युक्ति
1	शादीपुर छिडौली	86.1 हे०	118.70 हे०	हापुड जनपद सम्मिलित है	25.0 हे०		उपयुक्त है
2	तुरयाना	42.0 हे०	99.60 हे०	—	2.5 हे०		उपयुक्त है

इस संबंध में मुख्य विकास अधिकारी, गौतमबुद्धनगर द्वारा तहसील सदर एवं जेवर की सूचना प्राप्त न होने पर अप्रसन्ता व्यक्त की गयी है एवं निर्देश दिये गये कि वेटलैण्ड की सूचना तीन दिन के अन्दर प्रभागीय वनाधिकारी/सदस्य सचिव कार्यालय में उपलब्ध करा दी जाये। उक्त 16 चिन्हित वेटलैण्ड सूची के अनुसार राजस्व विभाग एवं वन विभाग मौके पर संयुक्त रूप से सत्यापन कर एक सप्ताह के अन्दर रिपोर्ट प्रभागीय वनाधिकारी/सदस्य सचिव, ई-1, सेक्टर-1 नोएडा कार्यालय में उपलब्ध करा दी जाये। ताकि चिन्हित वेटलैण्डो को अधिसूचित करने हेतु अग्रिम कार्यवाही की जा सके। इसकी मॉनिटरिंग संबंधित उपजिलाधिकारी, जनपद गौतमबुद्धनगर से अपेक्षित है।


प्रभागीय वनाधिकारी,
गौतमबुद्धनगर

कार्यालय प्रभागीय वनाधिकारी गौतमबुद्धनगर वन प्रभाग गौतमबुद्धनगर
पत्रांक 4979/18-1 दिनांक गौतमबुद्धनगर - 22-6-2019।

प्रतिलिपि जिलाधिकारी, महोदय, गौतमबुद्धनगर के अवलोकनार्थ प्रेषित।

प्रतिलिपि निम्नलिखित की सेवा में सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

- 1:- जिला कृषि अधिकारी, गौतमबुद्धनगर
- 2:- उप जिलाधिकारी, दादरी, सदर एवं जेवर।
- 3:- तहसीलदार सदर एवं जेवर एवं दादरी।
- 4:- , उपनिदेशक, नोएडा औद्योगिक विकास प्राधिकरण।
- 5:- वरिष्ठ प्रबन्धक, ग्रेटर नोएडा औद्योगिक विकास प्राधिकरण।
- 6:- वरिष्ठ प्रबन्धक, यमुना औद्योगिक विकास प्राधिकरण।
- 7:- सहायक प्रबन्धक, ग्रेटर नोएडा औद्योगिक विकास प्राधिकरण
- 8:- मत्स्य निरीक्षक, मत्स्य विभाग गौतमबुद्धनगर।
- 9:- अधिशासी अभियन्ता, ऊपरी मॉट शाखा खण्ड गंगनहर, सिंचाई विभाग
- 10:- क्षेत्रीय वन अधिकारी, सिकन्द्राबाद
- 11:- क्षेत्रीय वन अधिकारी, एन0टी0पी0सी0
12. क्षेत्रीय वन अधिकारी, दादरी


प्रभागीय वनाधिकारी,
गौतमबुद्धनगर

कार्यालय प्रभागीय वनाधिकारी गौतमबुद्धनगर वन प्रभाग गौतमबुद्धनगर।
पत्रांक 3052/2-1 दिनांक गौतमबुद्धनगर 14-2 2019।

सेवा मे,

सदस्य सचिव,
उत्तर प्रदेश राज्य आर्द्रभूमि प्राधिकरण,
लखनऊ।

विषय:- धनौरी वेटलैण्ड को अधिसूचित करने हेतु ब्रीफ डाक्यूमेन्टस तैयार कर प्रेषित करने के संबंध में।
सन्दर्भ:- प्रधान मुख्य वन संरक्षक, वन्य जीव उ0प्र0 लखनऊ की पत्र संख्या 94/26-11 (UPSWA)-17/2019 दिनांक 01-02-2019
महोदय,

उपरोक्त विषयक क्रम मे अवगत कराना है कि दिनांक 07-02-2019 को जिलाधिकारी महोदय, गौतमबुद्धनगर की अध्यक्षता में जिला स्तरीय वेटलैण्ड समिति की बैठक आयोजित की गयी थी। बैठक में अधोहस्ताक्षरी द्वारा धनौरी वेटलैण्ड को अधिसूचित करने हेतु ब्रीफ डाक्यूमेन्ट समिति के समक्ष प्रस्तुत किया गया। समिति के सदस्यों द्वारा विचारविमर्श करने के उपरान्त अध्यक्ष एवं सदस्यों की सहमति से निर्णय लिया गया कि धनौरी वेटलैण्ड को अधिसूचित करने हेतु प्रस्ताव राज्य आर्द्र भूमि प्राधिकरण लखनऊ को प्रेषित किया जाये। उक्त निर्णय पर समिति के समस्त सदस्यों द्वारा सहमति के उपरान्त हस्ताक्षर किये गये। (छायाप्रति संलग्न)

अतः गौतमबुद्धनगर वन प्रभाग के अन्तर्गत अवस्थित धनौरी आर्द्र भूमि (वेटलैण्ड) का ब्रीफ डाक्यूमेन्ट तैयार कर महोदय की सेवा में आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्नक-उपरोक्तानुसार।

भवदीय

प्रभागीय वनाधिकारी
गौतमबुद्धनगर वन प्रभाग
गौतमबुद्धनगर।

पत्रांक 3052 / दिनांकित।

प्रतिलिपि 1. प्रधान मुख्य वन संरक्षक और विभागाध्यक्ष, उ0प्र0 लखनऊ की सेवा में सादर अवलोकनार्थ प्रेषित।

2. प्रधान मुख्य वन संरक्षक, वन्य जीव उत्तर प्रदेश लखनऊ की सेवा में सदर्भित पत्र के क्रम मे सूचनार्थ प्रेषित।
3. मुख्य वन संरक्षक, पश्चिमी क्षेत्र मेरठ की सेवा में सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।
4. वन संरक्षक एवं क्षेत्रीय निदेशक मेरठ वृत्त मेरठ की सेवा में सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

प्रभागीय वनाधिकारी
गौतमबुद्धनगर वन प्रभाग
गौतमबुद्धनगर।

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कार्यालय प्रभागीय वनाधिकारी गौतमबुद्धनगर वन प्रभाग गौतमबुद्धनगर।
पत्रांक 22/35-5 दिनांक गौतमबुद्धनगर 4 अगस्त, 2022।
सेवा में,

वन संरक्षक / क्षेत्रीय निदेशक
सामाजिक वानिकी, गेरठ वृत्त, मेरठ।

विषय:- धनौरी वेटलैण्ड (गेटर नोएडा, उ०प्र०) को रामसर साईट घोषित किये जाने के संबंध में।

संदर्भ:- 1. प्रधान मुख्य वन संरक्षक, वन्य जीव/सदस्य सचिव, उ०प्र० राज्य आर्द्रभूमि प्राधिकरण, लखनऊ का पत्रांक 137/26-11(यू०पी०एस०डब्लू०ए०)-06/2019 दिनांक 13-06-2019
2. आपके कार्यालय के पत्रांक 4480/14-1 दिनांक 24-06-2019
3. इस कार्यालय का पत्रांक 3357/35-5 दिनांक 29-01-2022
4. मुख्य कार्यपालक अधिकारी, यमुना औद्योगिक विकास प्राधिकरण का पत्रांक वाई.ई.ए./1177/2022 दिनांक 09-06-2022

महोदय,

कृपया उपरोक्त विषयक संदर्भित पत्रों का अवलोकन करने की कृपा करें। संदर्भित पत्र द्वारा धनौरी वेटलैण्ड को रामसर साईट घोषित करने हेतु प्रस्ताव उपलब्ध कराने हेतु निर्देश प्राप्त हुए थे।

प्राप्त निर्देशों के अनुपालन में डब्लू०डब्लू० एफ० की सहायता से धनौरी वेटलैण्ड को रामसर साईट घोषित करने हेतु प्रस्ताव तैयार कर इस कार्यालय के संदर्भित पत्र द्वारा प्रेषित किया गया था। संशाधित प्रस्ताव तैयार कर महोदय की सेवा में अनुरोध के साथ प्रेषित है कि कृपया उक्त प्रस्ताव को प्रधान मुख्य वन संरक्षक, वन्यजीव/सदस्य सचिव, उ०प्र० राज्य आर्द्रभूमि प्राधिकरण, लखनऊ को अनुमोदन प्राप्त करने हेतु प्रेषित करने की कृपा करें। महोदय अनुमोदन प्राप्त होने पर प्रकरण को रामसर साईट पर लॉगिन किया जायेगा।

संलग्नक-उपरोक्तानुसार।

भवदीय

प्रभागीय वनाधिकारी
गौतमबुद्धनगर वन प्रभाग
गौतमबुद्धनगर

पत्रांक _____ / दिनांकित।

प्रतिलिपि निम्नलिखित की सेवा में सादर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. प्रधान मुख्य वन संरक्षक, वन्य जीव/सदस्य सचिव, उ०प्र० राज्य आर्द्रभूमि प्राधिकरण, लखनऊ
2. मुख्य वन संरक्षक, पश्चिमी क्षेत्र मेरठ।

प्रभागीय वनाधिकारी
गौतमबुद्धनगर वन प्रभाग
गौतमबुद्धनगर

पत्रांक _____ / दिनांकित।

प्रतिलिपि निम्नलिखित की सेवा में सादर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. मुख्य कार्यपालक अधिकारी, यमुना औद्योगिक विकास प्राधिकरण, गेटर नोएडा।
2. जिलाधिकारी, गौतमबुद्धनगर/अध्यक्ष जिला वेटलैण्ड समिति।

प्रभागीय वनाधिकारी
गौतमबुद्धनगर वन प्रभाग
गौतमबुद्धनगर

उत्तर प्रदेश शासन
पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7
संख्या-NGT-206/81-7-2020-23(रिट)/2018 टी0सी0
लखनऊ : दिनांक : 19, मई, 2020

- 1- प्रमुख सचिव,
राजस्व./सिंचाई एवं जल संसाधन विभाग,
उ0प्र0 शासन।
- ✓ 2- प्रधान मुख्य वन संरक्षक (वन्य जीव), उ0प्र0./
सदस्य सचिव, उ0प्र0 राज्य आर्द्र भूमि प्राधिकरण,
लखनऊ।

मा0 एन0जी0टी0, नई दिल्ली द्वारा ओ0ए0 संख्या-325/2015 लेफ्टिनेंट कर्नल सर्वदमन सिंह ओवराय प्रति यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 25.02.2020 के अनुपालन में प्रदेश स्थित तालाबों, झीलों एवं वेटलैण्ड से संबंधित सूचनायें केन्द्रीय प्रदूषण नियंत्रण बोर्ड को दिनांक 27.05.2020 से पूर्व संलग्न प्रारूप में ई-मेल jcb.cpcb@nic.in एवं पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ0प्र0 शासन के ई-मेल soenvups@rediffmail.com एवं उ0प्र0 प्रदूषण नियंत्रण बोर्ड के ई-मेल ms@uppcb.com, ceo4@uppcb.com पर उपलब्ध कराने का कष्ट करें, जिससे मा0 अधिकरण के निर्देशानुसार ससमय अनुपालन सुनिश्चित कराया जा सके। प्रश्नगत वाद की अगली सुनवाई दिनांक 27.05.2020 को नियत है।

संलग्नक-यथोक्त।


(सुधीर गर्गी)
प्रमुख सचिव।

संख्या-NGT-206(1)/81-7-2020-23(रिट)/2018 टी0सी0, तददिनांक

प्रतिलिपि-सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

आज्ञा से,

(भारत प्रसाद)
अनु सचिव।

Urgent
Upadhyay
[Signature]
2015

FORMA FOR SUBMISSION OF INFORMATION ON PROPOSED ACTION PLANS FOR RESTORATION OF POLLUTED WATER BODIES (LAKES AND PONDS)" IN COMPLIANCE TO HON'BLE NGT ORDERS DATED 10.5.2019 & 25.02.2020 IN O.A. NO. 325/2015

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FORMA FOR SUBMISSION OF INFORMATION ON PROPOSED ACTION PLANS FOR RESTORATION OF POLLUTED WATER BODIES (LAKES AND PONDS)" IN COMPLIANCE TO HON'BLE NGT ORDERS DATED 10.5.2019 & 25.02.2020 IN O.A. NO. 325/2015

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	Any other relevant information	:																										

1	Location details of the Water Body (Address with GPS location)	:	
2	Details of Area and Dimensions of the Water Body	:	
3	Water Depth (in m) (During monsoon and non-monsoon period)	:	
4	Ownership of the water body	:	
5	Allocated Unique Identification Number (UIN)	:	
6	Details on Habitat (Surrounding Areas/towns with population and no. of industries in the surrounding area /industrial estates in the catchment of pond or lake)	:	
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	:	
8	Major Plant and Animal communities present in the water body	:	
9	Designated Use of Pond or Lake(Drinking/Irrigation/Aqua-Culture/Tourism/ Protected Bio-diversity)	:	
10	Major Drains outfall into Water Body	:	
11	Physical condition of the water Body	:	
12	Water Quality of Water Body	:	(w.r.t pH, Temperature, Turbidity; BOD, COD, DO, Salinity; Dissolved Gases; Dissolved or Suspended Nutrients; Dissolved Organic Carbon; Conductivity, Heavy Metals and Faecal Coliform)

11	Proposed Action Plans with action-wise implementing agency, estimated cost and timelines for completion							
12	Status of Sewage Management in the Catchment area	:	Total sewage inflow into the water body (in MLD)	Existing Sewage Treatment Capacity (in MLD)	Gap in sewage treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Sewage Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
13	Status of Industrial Effluent Management in the Catchment area	:	Total Industrial Effluent Inflow into the waterbody (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
14	Waste Management in the Catchment area of water body	:	Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
			MSW					
			HW					
			BMW					
			C & D					
			Plastic					
15	Additional Measures (Pl. indicate action-wise implementing agency, estimated cost and the	:	I & D of Sewage/Industrial effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains: Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s); Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching; In situ measures (like desilting, de-weeding					

421

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REPORT FOR SUBMISSION OF INFORMATION ON PROPOSED ACTION PLANS FOR RESTORATION OF POLLUTED WATER BODIES (LAKES AND PONDS) IN COMPLIANCE TO HON'BLE NGT ORDERS DATED 10.05.2019 & 25.05.2020 IN O.A. NO. 325/2015

Sl.	Content							
1	Name of State/UT							
	Contact Details (Department-wise)	Name of the State/UT Department	Name of the Nodal Officer	Contact Tel No	Mobile No	E-mail		
		UTTAR PRADESH	D.F.O G.B.M			DRO.MOIDA@GMAIL.COM		
2	Information on water bodies such as lakes & Ponds	Type of Water Body	Total No of Water Bodies Identified	Ownership of Identified Water Bodies (Indicate No. of Water Bodies) Government Private Individual	Status On-going Restoration of Water Bodies with Financial Support from NRCD/MoJS /with own resources of the State/UT	Total No. of Water Bodies Selected for Restoration	Total No. of Water Bodies restore d so far	Total No. of Water Bodies Presently under restoration
		Lakes	✓ (MAN-MADG) ✓			1	1	1
		Ponds						
3	Whether water bodies are geo-tagged/ provided with Unique Identification Number (UIN)	Yes/No ✓						
4	Major causes of pollution in identified water bodies	Improper disposal of Sewage/Industrial Effluent/Waste like Municipal Solid Waste/Hazardous Waste/Plastic waste/Construction & Demolition Waste (Pl. put ✓ whichever is correct)						
5	Other Problems Associated with the Identified Water bodies	Siltng/Weeding/Encroachments/No Provision of inflow or outflow control measures/ Poor Embankment/ Poor Watershed management in Catchment/ No Adequate Buffer Zone/Any other (Pl. put ✓ whichever is correct)						
6	Water Quality Compliance Status of Identified lakes, and ponds in the State/UT	Type of Water Body	No of Identified Water Bodies	No of Water Quality Monitoring Stations	No of Water Bodies Complying to			
					Primary Water Quality Criteria for Bathing	Drinking Water Quality Criteria after Convention al Treatment	Water Quality Criteria for Agriculture / Fishing/ Any other criteria	
		Lake ✓	1	X	X	X	X	
		Ponds						
7	Proposed Water Body-wise Action Plans for restoration of prioritised water bodies with timelines and implementing agencies	(Pl. attach water body-wise details as per Annexure-I)						
8	Any other relevant information	NOT AVAILABLE						

1	Location details of the Water Body (Address with GPS coordinates)	28.560562N 77°31'5639"E
2	Details of Area and Dimensions of the Water Body	422
3	Water Depth (in m) (During monsoon and non-monsoon period)	400 ± 20
4	Ownership of the water body	NON-SYMMETRICAL
5	Allocated Unique Identification Number (UIN)	GOVERNMENT (Forest Department)
6	Details on Habitat (Surrounding Areas/Towns with population and no. of industries in the surrounding area/industrial estates in the catchment of pond or lake)	NOIDA AND DELHI
7	Details on inflow/outflow, evaporation, flooding frequency, magnitude of flow into the water body	YAMUNA BARRAGE
8	Major Plant and Animal communities present in the water body	TYAPHA, HYSPITH, PLANT DOMESTIC ANIMAL
9	Designated Use of Pond or Lake (Drinking/Irrigation/Aqua Culture/Tourism/Protected Bio-diversity)	PROTECTED BIO-DIVERSITY
10	Major Drains outfall into Water Body	YAMUNA RIVER
11	Physical condition of the water Body	POLLUTED
12	Water Quality of Water body	(w.r.t pH, Temperature, Turbidity; BOD, COD, DO, Salinity, Dissolved Gases; Dissolved or Suspended Nutrients; Dissolved Organic Carbon; Conductivity, heavy Metals and Faecal Coliform) - Report in closed

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		X	X	X	X	X	X
13	Status of industrial Effluent Management in the Catchment area	Total Industrial Effluent Inflow into the water body (in MLD)	Existing Industrial Effluent Treatment Capacity (both captive and CETPs) (in MLD)	Gap in Industrial Effluent Treatment (in MLD)	Proposed No. of Treatment Facilities	Proposed Treatment Capacity (in MLD)	Implementing Agency, Estimated Cost and Time lines for completion
		X	X	X	X	X	X
4	Waste Management in the Catchment area of water body	Type of waste	Quantity of Waste Generation in the catchment area (TPD)	No. of Treatment and disposal Facilities and Capacity in the catchment area (in TPD)	Gap in Treatment and Disposal of Waste in the catchment area (in TPD)	Proposed No. of Facilities and their (in TPD)	Implementing Agency, Estimated Cost and Time lines for completion
		MSW	X	X	X	X	X
		HW	X	X	X	X	X
		BMW	X	X	X	X	X
		C & D	X	X	X	X	X
		Plastic	X	X	X	X	X

5 Additional (Pl. indicate action-wise implementing agency, estimated cost and the timelines completion)

I & D of Sewage/Industrial Effluent from drains to the nearby treatment or upcoming facilities; Restoration of natural drains: Silt control measures in natural drains contributing to inflow; Inflow and outflow flood control provisions (with sluice gates as well as constructed wetlands on u/s); Strengthening of Earthen embankment surrounding the pond or lake with stone revetment or pitching); In-situ measures (like desilting, de-weeding, surface aeration, floating adoption of biological treatment options); Buffer Zone and Development of Bio-diversity Park; Recreational Provision,

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